

HIGH COURT OF TRIPURA
AGARTALA

NOTIFICATION

Dated, Agartala, the 3rd February, 2021

It is hereby notified that on her being released from the service, **the charge of the Court of Ms. Pratibha Laxmi**, Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.3, Agartala, West Tripura District may remain with **Shri Sanjan Lal Tripura**, now posted as Judicial Magistrate First Class-cum-Civil Judge (Jr. Div) (Court No.5), Agartala, West Tripura District **and** the charge of the Court of Judicial Magistrate First Class-cum-Civil Judge (Jr. Div) (Court No.4), Agartala, West Tripura District now being held by **Ms. Pratibha Laxmi**, Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.3, Agartala, West Tripura District may remain with **Smti. Aparajita Singha**, now posted as Judicial Magistrate First Class-cum-Civil Judge (Jr. Div) (Court No.6), Agartala, West Tripura District.

Shri Sanjan Lal Tripura and Smti. Aparajita Singha are directed to take over the charge of these Courts in addition to their own duties.

Ms. Pratibha Laxmi is directed to hand over the charge of the Courts to the officers concerned mentioned above immediately.

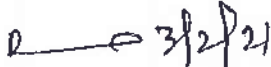
By order,
Sd/-
(D. M. Jamatia)
Registrar General

No.F.13(1)(a)-HC/2021/2163-2207 Dated, Agartala, the 3rd February, 2021

Copy to:-

01. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala.
02. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
03. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
04. The Personal Assistant attached to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala.
05. The LR & Secretary, Law Department, Government of Tripura, Agartala for information.
06. The Director, Tripura Judicial Academy, Agartala.
07. **The District & Sessions Judge**, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial

- District, Agartala/ Unakoti Judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura/ Dhalai Judicial District, Ambassa for information and necessary action.**
08. The Registrar (Vigilance), High Court of Tripura, Agartala.
 09. The Registrar (Judicial), High Court of Tripura, Agartala.
 10. The Member Secretary, Tripura State Legal Services Authority, Agartala.
 11. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
 12. **The Judge, Family Court, Kailashahar, Unakoti Judicial District/ Udaipur, Gomati Judicial District/ Agartala, West Tripura Judicial District/ Khowai, Khowai Judicial District/ Ambassa, Dhalai Judicial District/ Sonamura, Sepahijala Judicial District.**
 13. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
 14. The Joint Registrar, High Court of Tripura, Agartala.
 15. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Sepahijala Judicial District, Sonamura/ Khowai Judicial District, Khowai/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ South Tripura Judicial District, Belonia/ North Tripura Judicial District, Dharmanagar/ Unakoti Judicial District, Kailashahar/ Dhalai Judicial District, Ambassa.**
 16. All Deputy Registrars, High Court of Tripura, Agartala.
 17. **Ms. Pratibha Laxmi**, Judicial Magistrate First Class-cum- Civil Judge (Jr. Div.), Court No.3, Agartala, West Tripura District for information and strict compliance.
 18. **Shri Sanjan Lal Tripura**, Judicial Magistrate First Class-cum- Civil Judge (Jr. Div.), Court No.5, Agartala, West Tripura District for information and strict compliance.
 19. **Smti. Aparajita Singha**, Judicial Magistrate First Class-cum- Civil Judge (Jr. Div.), Court No.6, Agartala, West Tripura District for information and strict compliance
 20. The Treasury Officer, Treasury No. I & II, Agartala, West Tripura District.
 21. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
 22. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court.
 23. The Superintendent (Establishment/Accts. Section), High Court of Tripura, Agartala.
 24. Personal file of the Officers concerned.
 25. ORDER FILE.


Registrar General